

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 7/9/NCLT/AHM/2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2021

Name of the Company:

Quality Packaging
V/s
Baid Industries Pvt Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016

ORDER

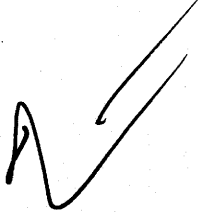
Learned PCS Ms. Richa Goyal appeared for the Operational Creditor.

Learned Counsel Mr. Mohit Gupta appeared for the Corporate Debtor.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 07.06.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 7th day of April, 2021.